

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :

PETITION NUMBER : TCP/139/2016

NAME OF THE PETITIONER(S) : K. G. Balasubramanian

NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 5 others

UNDER SECTION : 397/398, 402 and 403

S.No.	Name (in Capital)	Represented by	Signature
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M/s. G. SIVASHANKARAN &
SATHYAGRAHESH

P. M. VATSALA
FOR A. K. MYSAMY & ASSOCIATES

Counsel for Petitioner

COUNSEL FOR
RESPONDENTS

(Ch. SIVASHANKARAN)
(Ch. M. Vatsala)

ORDER

Ms. P.M.Vatsala, counsel for petitioner present. M.S.Sampath, counsel for R2 present. Shri G.Swaminathan, counsel for R3 & R4 present. Counsel for respondents stated that the parties have proposed for settlement in this matter. For submitting the outcome of the settlement, time extended at request. Put up on 6/3/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)